

SHRI SURESH KURUP : You may level any criticism against the Tripura Government, but do not make allegations that CPI and CPIM are encouraging terrorism in Tripura. We are paying there with our lives. (*Interruptions*).

S. BUTA SINGH : Sir, the situation in certain parts of North-East is precarious. Wherever extremist activities are there, these have to be tackled. Whether one party's Government is there or the other party's Government is there, it does not make any difference, because the security of the nation, security of the people is concerned. What I am trying to drive at is that we should work jointly, see that these anti-social forces, extremist organizations did not play hell with the lives of the people. Unless we implement the decisions that we take, it is not possible either for the State Government or for the Central Government to deal with the situation. That is what I am trying to derive at...(*Interruptions*).

They made many allegations and I am trying to tell the facts, but they are not prepared to listen. That is the position. In the larger interest, in the national interest, let us forget about party affiliations, so far as anti-national and terrorist menace is concerned. They are doing well with us in Punjab, CPIM and all other parties. (*Interruptions*).

S. BUTA SINGH : You are trying to build up atmosphere for the elections. Our motive is not elections. Elections are there...(*Interruptions*). Your motive is the elections, our motive is not the elections. Our motive is much larger. We want to have the integrity, unity of the country at heart. Elections are very material, but not that material. We would like to win the elections, but not through these methods. These methods go to weaken the fabrics of the unity. We should not allow these methods to come in.

Now, I can assure Shri Goswami and the august House that now the elections will be over and irrespective of the fact that the Assam Government did not cooperate with us, I will definitely take an initiative, I will initiate the process to see that both the State Chief Ministers are brought together and based on the earlier

recommendations, or whatever papers they want to bring, an amicable settlement is found to the Nagaland and Assam border dispute and it could be settled in the national interest so that peace and tranquillity is established in that area.

SHRI DINESH GOSWAMI : We are not satisfied with the answer. We find that in this matter a partisan attitude has been taken by the Ministry and in protest, we walk out.

*Shri Dinesh Goswami and some other hon. Members then left the House.*

15.34 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Forty Third Report

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY  
AFFAIRS (SHRIMATI SHEILA DIKSHIT):  
I beg to move :

"That this House do agree with the Forty-third Report of the Business Advisory Committee presented to the House on the 16th November, 1987."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Forty-third Report of the Business Advisory Committee presented to the House on the 16th November, 1987."

*The motion was adopted*

15.36 hrs.

[*Translation*]

#### MATTERS UNDER RULE 377

(i) *reed to take steps for social integration.*

\*SHRI ANADI CHARAN DAS (Jaipur) : We are living in an old and

\*The speech was originally delivered in Oriya.